

.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.10.2023

ORDER NO. 187 of 2023

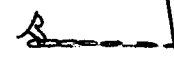
Hon'ble President is pleased to partially modify the roster order no. 173 of 2023 for **CESTAT, Chandigarh** on **07.11.2023 at 2:30 p.m.** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.11.2023 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. P. A. Augustian, Hon'ble Member (Judicial)	E/ROM/60205/2023 in E/791/2012 M/s. Action Construction Equipment Ltd. vs. Commissioner, Central Excise & Customs, Delhi - IV
		E/ROM/60206/2023 in E/792/2012 Shri P. K. Bansal vs. Commissioner, Central Excise & Customs, Delhi - IV
		E/ROM/60207/2023 in E/793/2012 Shri Vijay Agarwal vs. Commissioner, Central Excise & Customs, Delhi - IV
		E/ROM/60208/2023 in E/1161/2011 M/s. JCB India Ltd. vs. Commissioner of Central Excise, Delhi - IV
		E/ROM/60209/2023 in E/2968/2011 M/s. JCB India Ltd. vs. Commissioner of Central Excise, Delhi - IV

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar